NATIONAL COMPAN<u>YOL</u>AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB) No. 41/BB/	-	Admission	Sec 7 of	Mr. Prem Pradeep Vs M/s Indies
2018			I&B	Vineyards Pvt Ltd

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Matter is listed today for admission. No representation for Petitioner. Registry has raised objections. List it for compliance on 16.02.2018.

Member (T)

Member (J)